

[Print](#)**Defective Case Register from 2026-06-24 to 2026-06-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/18198/2026	RAJJEET ROY	2026-06-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Informant-cum-victim mentioned in para-3 of the petition be redacted. 2.Name and details of Informant-cum-victim mentioned in Annexure-1,2 need not be disclose and kept in closed envelop.
2	D-WP(C)/25110/2026	BIBHUTI BHUSAN NANDA	2026-06-24	.Subject Code incorrectly Mentioned
3	D-CRLMC/18157/2026	DHIRENDRA KUMAR MOHAPATRA	2026-06-24	1. Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover.
4	D-BLAPL/18254/2026	TARA PRASAD MOHAPATRA	2026-06-24	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
5	D-ABLAPL/14716/2026	DILLIP KUMAR SAHOO	2026-06-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Informant/Victim shall not be mentioned in the affidavit.Put up for further S.R.
6	D-CRLMC/18146/2026	BISWAJIT NAYAK	2026-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petitioner no.2 not executed in V.nama.2.As per impugned order under Annexure-2,name of the Lower court not correctly furnished in the petition
7	D-BLAPL/18042/2026	BISWA PRAKASH DHAL	2026-06-24) H. C. B. A .M W S. of Rs. 50/- not paid.
8	D-BLAPL/17902/2026	SANTOSH CHANDRA ATABUDHI	2026-06-24	page nos.84 86 to 88 are not available as per index.2.Name of trial court in C.T not tally with rej. order.
9	D-BLAPL/18003/2026	MANAS KUMAR CHAND	2026-06-24	G.R.Case No. does not tally with Synopsis,Petition and Rejection order.
10	D-BLAPL/18151/2026	SURYAKANTA DWIBEDI	2026-06-24	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
11	D-CRLA/13203/2026	SUSAMPAD HOTA	2026-06-24	1 Lower court does not tally in cause title and prayer portion connection with Annex-1 and also index.

12	D-WP(C)/25154/2026	RABINDRA KUMAR PATNAIK	2026-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
13	D-BLAPL/17852/2026	BIBHUTI RANJAN MOHANTY	2026-06-24	1.Copy of the Annex-3 to be kept in closed cover.
14	D-WA/27177/2026	SUDARSHAN NANDA	2026-06-24	further SR after disposal of IA reg calculation of limitation
15	D-BLAPL/18130/2026	AMULYA RATNA PANDA	2026-06-24	Pending Lower Court case No. mentioned in petition neither reflected in Rejection order nor in P.R.
16	D-BLAPL/18085/2026	ARUN KUMAR BEHERA	2026-06-24	C.T not tally with cause title , Rejection order and F.I.R
17	D-WP(C)/27545/2026	MITALEE JESTHI	2026-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 not correctly mentioned affidavit in the I.A.
18	D-CRLMC/16271/2026	AMLAN SHAKTI PAUL	2026-06-24	Page nos. 19 and 20 not filed.
19	D-WP(C)/25116/2026	BIBHUTI BHUSAN NANDA	2026-06-24	.Subject Code incorrectly Mentioned
20	D-BLAPL/18230/2026	BHARAT BHUSAN ROUTRAY	2026-06-24	Page No. Not correctly furnished.
21	D-BLAPL/18046/2026	RAJKISHORE SWAIN	2026-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-CONTC/25138/2026	ADV.	2026-06-24	WP(c) no. not mentioned in reference certificate.
23	D-WP(C)/27336/2026	SHREYANSH RAJGURU	2026-06-24	Page 41 and 84 not available.
24	D-WP(C)/27004/2026	AMIYA KUMAR CHHATOI	2026-06-24	Annexure-12 not properly page marked.
25	D-CONTC/23364/2026	ADV.	2026-06-24	17-REFERENCE CERTIFICATE NOT FURNISHED.
26	D-WP(C)/25908/2026	AMIYA KUMAR CHHATOI	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 45 and 46 not neat.Page 37 not found.
27	D-ABLAPL/18188/2026	PIYUSH KUMAR RAY	2026-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Name Of The Filing Advocate Not In Capital Letters In The Petition
28	D-WP(C)/24532/2026	RAJENDRA NARAYAN ROUT	2026-06-24	Page 58 not legible.
29	D-WP(C)/27715/2026	BIRAJA PRASANNA DAS	2026-06-24	Rule-8 of Orissa High Court P.I.L. Rules not complied.
30	D-CRLA/17138/2026	BISWABHUSAN DAS	2026-06-24	1 Court fee Rs 6/- not paid on C.T.
31	D-WP(C)/27610/2026	BUDHIRAM DAS	2026-06-24	1 Annex -5 not mentioned in petition and Annexure as per index.

32	D- CONTC/27326/2026	BIJAY KUMAR MOHANTY	2026-06- 24	Page no. 17 not legible.
33	D-WP(C)/27590/2026	RABI NARAYAN BEHERA	2026-06- 24	page - 10 and 11 not legible.
34	D- ABLAPL/17785/2026	ABHISIDDHANTA SAHOO	2026-06- 24	1. F.I.R copy not page marked and in Index
35	D- CRLMC/18134/2026	BEDA PRAKASH PANDA	2026-06- 24	1. Date of Bail order under Annexure-2 not correctly furnished in Index.2. As per impugned order under Annexure-3, name of the Lower court not correctly furnished Synopsis and petition.
36	D-WP(C)/25128/2026	DURGA PRASAD JENA	2026-06- 24	Rs.50.00 not paid in V.Nama.
37	D- CRLMP/14185/2026	PRADEEP KUMAR DAS	2026-06- 24	1. Fathers name of the op. no.4 not mentioned in cause title.
38	D- CRLMC/18015/2026	SOUMYA RANJAN DAS	2026-06- 24	1. Date of impugned order under Annexure-2 does not tally with cause title.
39	D- BLAPL/17837/2026	SANKAR PRASAD PADHI	2026-06- 24	Paragraphs not properly mentioned in petition as well as declaration of affidavit.
40	D-WP(C)/25044/2026	BIPLABA MOHANTY	2026-06- 24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Original V.nama not filed. 2. petitioner Nos. 49 to 51 not executed in V.nama.
41	D- CRLMP/11972/2026	RASHMI RANJAN MISHRA	2026-06- 24	1. Name of the victim / informant and relative need not be disclosed in connection with the Annex-1 Original affidavit, V.nama and kept in closed cover.
42	D- BLAPL/18072/2026	BINI MISHRA	2026-06- 24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of copy of F.I.R not tally with Index.
43	D-WP(C)/26079/2026	SARASWATI SENAPATI	2026-06- 24	1. Subject code incorrectly mentioned in Assessment slip.
44	D-WP(C)/25578/2026	DIPTI RANJAN MOHAPATRA	2026-06- 24	1.H.C B.A M.W S Rs 50/- to be paid in V.nama 2..Subject Code Not Furnished .
45	D- CRLMP/14352/2026	NETRANANDA BISWAL	2026-06- 24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-WP(C)/27611/2026	SOUMIK SPANDAN TRIPATHY	2026-06- 24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Copy of the License petition vide annex-7 not tally with Index.Age not tally with cause title and affidavit.Page 23 not neat.Serial no-5 not correctly mentioned affidavit in the I.A.
47	D-WP(C)/25586/2026	DIPTI RANJAN MOHAPATRA	2026-06- 24	1. Annexure-3 not legible 2. Annexure-4 not attested. 3. H.C B.A M.W S Rs 50/- to be in V.Nama 3..Subject Code incorrectly Mentioned
48	D-WP(C)/26105/2026	RAGHUNATH DAS MOHAPATRA	2026-06- 24	1. Page no.13 not neat and legible.

49	D-WP(C)/26065/2026	SOUBHAGYA KUMAR DASH	2026-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the deponent in affidavit does not tally with cause title. Subject code not mentioned in Assessment slip.
50	D-BLAPL/18169/2026	KRUSHNA CHANDRA MEHER	2026-06-24	1.Name of the petitioner No.1 mentioned in C.title not tally with the signature put in V.nama. 2.Paragraphs not properly mentioned in declaration of affidavit.
51	D-WP(C)/26661/2026	SAROJA KANTA SAMAL	2026-06-24	Page nos. 18 to 27 not neat.
52	D-WP(C)/25912/2026	AMIYA KUMAR CHHATOI	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not found.Page 45 and 46 not neat.
53	D-BLAPL/16197/2026	NIRANJAN PANDA	2026-06-24	1. Put up for S.R.after complete rejection order filed.
54	D-BLAPL/17908/2026	MANORANJAN PADHY	2026-06-24	1. Name of the informant with address reflected in the petition.2. Name of the informant with address furnished in the FIR be kept in cover.
55	D-BLAPL/17876/2026	AMLAN SHAKTI PAUL	2026-06-24	1. Date of rej. order in index, not tally with petition para.6.
56	D-ABLAPL/18282/2026	JAYAKRISHNA MOHAPATRA	2026-06-24	.Petition not correctly addressed to Honorable Court
57	D-CRLMC/18128/2026	BHARAT JALLI	2026-06-24	1. As per impugned order under Annexure-3. name of the Lower court not correctly furnished in the cause title.2.As per impugned order, No. of F.I.R not correctly furnished in para-1 of the petition and Synopsis.
58	D-BLAPL/17907/2026	SANJUKTA MUNDA	2026-06-24	1. Sl. nos. of paragraphs not correctly furnished.
59	D-BLAPL/17833/2026	BIKASH KUMAR DASH	2026-06-24	14-NOT PROPERLY INDEXED. Name and details of informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
60	D-CRLMC/17984/2026	JAIDEEP SUBUDHI	2026-06-24	1.No.of F.I.R. under Annexure-1 does not tally Index.
61	D-BLAPL/17615/2026	SANTOSH CHANDRA ATABUDHI	2026-06-24	1. In Index page marking not done correctly in Annexure-2
62	D-WP(C)/27535/2026	PRASHANTA KUMAR DAS	2026-06-24	Page 23 not neat.
63	D-WP(C)/25571/2026	SASWATI MOHAPATRA	2026-06-24	.Receipt Showing Serv.copy To cg not Filed.
64	D-WP(C)/26106/2026	RAGHUNATH DAS MOHAPATRA	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.

65	D-WA/27401/2026	TANMAY MISHRA	2026-06-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
66	D-CONTC/25339/2026	SUDEEP KUMAR SARANGI	2026-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-WP(C)/26932/2026	JYOTI RANJAN KHUNTIA	2026-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
68	D-WP(C)/27214/2026	SIBASIS SAMANTARY	2026-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
69	D-CRLMC/17990/2026	HEMANTA KUMAR TRIPATHY	2026-06-24	1. Copy of Annexures-2 and 5 disclosing the name of Informant/Victim be kept in cover.
70	D-WP(C)/27063/2026	JIBAN RANJAN DASH	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 28 34 36 38 43 44 48 49 65 69 and 70 not legible.
71	D-WP(C)/27345/2026	MANORANJAN PADHI	2026-06-24	Signature of petitioner in V>Nama not tally with Affidavit.
72	D-WP(C)/25149/2026	PRABODHA CHANDRA NAYAK	2026-06-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Receipt Showing Serv.copy To it not Filed.
73	D-CMAPL/27597/2026	ADV.	2026-06-24	1. Period of Delay 263 days delay. i) District of op no. 4 not mention in cause title. ii) Reference certificate not furnished
74	D-BLAPL/18257/2026	TARA PRASAD MOHAPATRA	2026-06-24	Name and Detail of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
75	D-CONTC/23371/2026	ADV.	2026-06-24	i) Reference certificate not furnished.ii) Paragraph sl. no. not correctly furnished after sl no. 3.iii) Page no. 15 not legible
76	D-CRLMP/14665/2026	RAICHARAN MOHAPATRA	2026-06-24	.Subject Code incorrectly Mentioned
77	D-WP(C)/24851/2026	NIRMAL RANJAN ROUTRAY	2026-06-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-CONTC/17972/2026	SAPAN KUMAR LENKA	2026-06-24	1. Code Not indicated i) CRLMP. no. not furnished in reference certificate.ii) Name of the district not mentioned of the contemnror mentioned in in the cause title.iii) Date of order mentioned in annexure-2 in Index and Book mark not correct.
79	D-CONTC/27769/2026	ADV.	2026-06-24	1. Date of order not correctly furnished in para no.5. 2. WPC case number not correctly furnished in Prayer of the petition

80	D-CRP/28011/2026	PATITAPABAN PANDA	2026-06-24	1.Deficit court Rs 39 /- not paid 2. paragraph not correctly furnished declaration in I.A.
81	D-WP(C)/27163/2026	JANAKI KANTA MAHAPATRA	2026-06-24	Page nos. 17 AND 18 not neat AND legible.
82	D-BLAPL/18147/2026	SURYAKANTA DWIBEDI	2026-06-24	Name and details of Informant/relative mentioned in Annexure-1 need not be disclose and kept in closed envelop.
83	D-WP(C)/25913/2026	AMIYA KUMAR CHHATOI	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not found. Page 45 and 46 not neat.
84	D-BLAPL/18184/2026	PRAJIT KUMAR PRADHAN	2026-06-24	1.Name and details of Informant-cum-victim/relative mentioned in (pg. 8-11) of Annexure-1 and Annexure-3 be redacted. 2.Non-redacted copies of Annexure-1,3 be kept in closed envelop.
85	D-WP(C)/27934/2026	ASIT KUMAR CHOUDHURY	2026-06-24	Annexures not page marked.
86	D-WP(C)/27645/2026	PRASANTA KUMAR MISHRA	2026-06-24	1. Date of order of Ann.4 in Index and Para 6 be corrected as 30.9.2019
87	D-WP(C)/27951/2026	AJIT KUMAR MOHANTY	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 18 to 21 not neat.2.Date of execution not furnished in V.Nama.
88	D-WP(C)/27627/2026	ADYASIDHI MISHRA	2026-06-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-ABLAPL/18187/2026	DEEPAK KU SAHOO	2026-06-24	1.Petitioner name not properly mentioned on the top of Affidavit page. 2.Page No. 13 not legible.
90	D-ABLAPL/18194/2026	RASMITA DAS	2026-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-CRLMC/18140/2026	BISWAJIT NAYAK	2026-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Petitioner no.2 not executed in V.nama.2. As per impugned order under Annexure-2,name of the Lower court not correctly furnished in the cause title.
92	D-WP(C)/27046/2026	SUSANTA KUMAR SAHU	2026-06-24	Page nos. 20 to 29 not neat.
93	D-ABLAPL/18347/2026	ASIT KUMAR JENA	2026-06-24	1. Synopsis and Date Chart not mentioned in Index
94	D-CRLMC/10406/2026	BYOMAKESH TRIPATHY	2026-06-24	1. Name of Informant/Victim to be redacted in page nos.28 29 30 31 32 and 33.
95	D-CRLMP/15110/2026	MONIKA SAMAL	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. annex-1 not visible
96	D-BLAPL/17942/2026	SOUMYA KANTA TRIPATHY	2026-06-24	Name of petitioner not correct in affidavit.

97	D-ABLAPL/18283/2026	SIDHARTHA DAS	2026-06-24	3-AUTHENTICATION FEE IS DEFICIENT.
98	D-BLAPL/17910/2026	KALINDA KUMAR ROUT	2026-06-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Victim /informant with address reflected in FIR be kept in cover.
99	D-WP(C)/26525/2026	AMIT PRASAD BOSE	2026-06-24	Page nos 58 and 59 not neat
100	D-WP(C)/16971/2026	MANOJA KUMAR KHUNTIA	2026-06-24	1. Dt4-10-2010 mentioning in index, not found in annexs. 5
101	D-CRLREV/18360/2026	DEVASHIS PANDA	2026-06-24	1.put up SR after Name of informant/victim / relatives and address to be redacted from Annex-2 and kept seal cover the same. 2 Good ground certificate not furnished.
102	D-WP(C)/26687/2026	SIDHESWAR MALLIK	2026-06-24	Page no.9 not available
103	D-WP(C)/25471/2026	ABHIMANYU PARIDA	2026-06-24	Age of petitioner no. 2 not mentioned.
104	D-CRLMP/14661/2026	RAICHARAN MOHAPATRA	2026-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. annex-4, page 32 not clear
105	D-CRLMC/18149/2026	BISWAJIT NAYAK	2026-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner no. 2 not executed in V.nama.2.As per impugned order under Annexure-2, name of the Lower court not correctly furnished in the cause title.
106	D-BLAPL/17863/2026	AJAYA KUMAR NAYAK	2026-06-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant and Relatives from the petition.
107	D-CRLREV/17326/2026	BHARAT JALLI	2026-06-24	Period of Delay 129 days delay,Limitation petition not filed. 2.Authentication of Rs 3. 30 / not paid. 3.Signature of V.nama does not tally with cause title
108	D-WP(C)/25581/2026	DIPTI RANJAN MOHAPATRA	2026-06-24	1. In Declaration under affidavit, no. of paragraphs not furnished. 2. Annexure- 5 not legible 3. H.C B.A. M.W S Rs 50/- to be paid V. nama
109	D-CRLMP/14678/2026	RAICHARAN MOHAPATRA	2026-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				annex-6, page 78 not clear
110	D-WP(C)/26104/2026	MANOJ KUMAR MOHANTY	2026-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fee of Rs.50/- not paid in V.nama.2. Page nos.16 and 21 to 24 not neat and legible.
111	D-WP(C)/25308/2026	PRANAB KUMAR SAMANTRAY	2026-06-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-ABLAPL/16652/2026	SATYA NARAYAN MISHRA 4	2026-06-24	page no. 16 partially legible
113	D-WP(C)/27811/2026	BIKASH MISHRA	2026-06-24	1. Fathers name of the petitioner not furnished in cause title of the application.
114	D-ABLAPL/15885/2026	BHABANI SANKAR MISHRA	2026-06-24	1. Name of the Informant/Victim to be redacted in Page nos.9 10 11 12 14 and 18.
115	D-CRLREV/17396/2026	BHARAT JALLI	2026-06-24	Authentication fee Rs 8.80/- not paid
116	D-WP(C)/27520/2026	INDRAMANI SAHOO	2026-06-24	. Date of representation under Annexure-2 does not tally with para-6 of the petition.
117	D-CRLREV/17327/2026	BHARAT JALLI	2026-06-24	Period of Delay 13 days delay,Limitation petition not filed.
118	D-BLAPL/17121/2026	MANOJ KUMAR NAYAK	2026-06-24	Name and Details of victim/informant be redacted from Synopsis,Petition and annexure thereafter put up for SR.
119	D-WP(C)/25906/2026	AMIYA KUMAR CHHATOI	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 45 and 46 not neat.Page 37 not found.
120	D-BLAPL/17612/2026	SURYAKANTA DWIBEDI	2026-06-24	3-AUTHENTICATION FEE IS DEFICIENT. 1. Original F.I.r copy not kept on Sealed Cover
121	D-WP(C)/27655/2026	KUNAL KUMAR SWAIN	2026-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat.
122	D-CONTC/26008/2026	ADV.	2026-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
123	D-WP(C)/26999/2026	AMIYA KUMAR CHHATOI	2026-06-24	Annexure-13 not page marked.
124	D-CRLMC/17772/2026	UMA CHARAN MISHRA	2026-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-CRLMC/12858/2026	DHANANJAYA MUND	2026-06-24	1. Page no.22 not properly arranged. 2. Annex-3, Original Affidavit and V.nama to be kept in closed cover. 3. Name of the Victim / Informant and Family Members Redacting from the Acknowledgement Slip.

126	D-BLAPL/17860/2026	NITYANANDA MOHAPATRA	2026-06-24	1. Put up for SR after filing of copy of FIR under annex-1 As per mentioned in Index and body of the petition.
127	D-BLAPL/18170/2026	SURYAKANTA DASH	2026-06-24	Name of the petitioner mentioned in C.title not tally with the Rejection order as well as signature put in V. nama.
128	D-CRLA/16113/2026	AMULYA RATNA PANDA	2026-06-24	1 .Name of Informant/ Relatives / Address to be redacted from annex-1 and kept seal cover the same
129	D-ABLAPL/18278/2026	BIGYAN KUMAR SHARMA	2026-06-24	1. H.C B.A M.W S Rs 50/- to be paid V.nama
130	D-ABLAPL/18289/2026	DEBASNAN DAS	2026-06-24	1. Designation of the petitioner wrongly furnished in Paragraph-1 of the application. 2. in Affidavit, sl no 3 information not furnished
131	D-WP(C)/25910/2026	AMIYA KUMAR CHHATOI	2026-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 37 not found.Page 45 and 46 not neat.D.Fee of O.S.B.C Rs.50/- not paid in the v.nama.
132	D-BLAPL/18074/2026	BINI MISHRA	2026-06-24	Date of copy of F.I.R not tally with Index.
133	D-CRLREV/17859/2026	BISWAJIT NAYAK	2026-06-24	Put up SR after filing c.copy of Annex-3
134	D-WP(C)/25052/2026	ABHISHEK DASH	2026-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Sl. no. 2 not correctly furnished in Affidavit.
135	D-WPCRL/16695/2026	SURENDRA PRASAD BARIK	2026-06-24	put Up SR after redacting the name of Informant/ Victim /Relatives / address from petition and annexures and kept seal.
136	D-WA/23295/2026	RAMDAS ACHARY	2026-06-24	i) Cause title in wp (c) no. 34459/2020 to be filed. ii) Para no. wrongly mention in appeal memo as well as declaration. iii) Legible copy of page no. 30 113 are to be filed. iv) Put up for SR after removal of defect and calculation of limitation after disposal of I.A. no. 1823/2026
137	D-ABLAPL/16237/2026	GOPINATH MISHRA	2026-06-24	1.Petitioner address mentioned in C.title be redacted. 2.Petitioner name mentioned in V.nama be redacted and original V.nama kept in Closed envelop.